

Auction of Plots by D.D.A.

642. DR. VASANT KUMAR PANDIT:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Delhi Development Authority have sold by auction plots to builders in certain areas of Delhi since 1980;

(b) whether according to the terms and conditions, the auction purchaser has to pay 25 per cent on spot and the balance within 90 days;

(c) if so, the names of the auction purchasers, area of plots sold and their location;

(d) whether DDA has been giving extensions in payment periods even to those who have become defaulters in paying 75 per cent balance in 90 days,

(e) whether the CBI has seized files from DDA for investigation of allegations that these defaulters have already collected huge amounts from public by open advertisement and were allowed to participate in other auctions in benami names; and

(f) if so, the details thereof, the results of CBI inquiry and action taken thereon?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) According to the terms and conditions laid down by DDA, 25 per cent of the bid amount is required to be paid by the highest bidder at the time of fall of hammer, on the spot. As regards the remaining 75 per cent this is to be paid within 15 days in case of disposal of commercial plots in community Centres and local Shopping Centres, and within 90 days in case of disposal of Commercial plots in District Centres.

(c) The information is being collected.

(d) As mentioned in reply to part (a) of the question, the balance 75 per cent of the total bid amount is required to

be paid within 15 days for commercial plots in Community Centres and Local Shopping Centres and within 90 days for commercial plots in District Centres. In case the party fails to pay the balance amount within the stipulated period and requests for grant for extension of time to make the payment, his request is considered on merits of the case and extension granted. Penal interest at the rate of 18 per cent per annum is charged for belated payments.

(e) and (f) Information is being collected.

Report of Inquiry Committee on Mis- management in CSWRI

643. DR. VASANT KUMAR PANDIT:
Will the Minister of AGRICULTURE be pleased to state:

(a) what are the specific findings in each part of the report of the Inquiry Committee headed by Jyotirmoy Bosu on Central Sheep and Wool Research Institute and on whom has the responsibility been fixed; and

(b) what action has the Government taken on the findings of the Jyotirmoy Bosu Committee Report; if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The Report of the Inquiry Committee headed by late Shri Jyotirmoy Bosu, M.P. to inquire into the high rate of mortality of Sheep at Central Sheep and Wool Research Institute, is in three parts. Part III (Final report) alongwith Annexures to part I was received in the later part of February, 1982. The report has been examined with the help of officers not connected with the case, and is now under consideration of the Governing Body of the ICAR. In the context of the above facts, it would be premature to comment on the findings of the Committee at this stage.

(b) Necessary action on the findings of the Committee will be taken as soon as the Governing Body of the Council

has completed the examination of the report and given its recommendations thereon.

Share of Amount Spent on Sardar Sarovar (Narmada) Project

644. SHRI R. P. GAEKWAD: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that none of the participating States in the construction of Sardar Sarovar (Narmada) Project has yet paid its share of the expenditure incurred upto 31st March, 1982;

(b) if so, what is the share of each of the participating States upto March 1982;

(c) whether it is correct that Gujarat alone has so far borne the entire financial burden on this massive project; and

(d) if so, steps taken or proposed to be taken to persuade these States to pay their contributions in time?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (d). The Government of Gujarat who have been executing the Sardar Sarovar Project, have intimated that an expenditure of Rs. 128.80 crores is anticipated to have been incurred by them on the project upto March, 1982. The share cost of the participating States is as under:—

1. Gujarat	Rs. 75.51	crores
2. Maharashtra	Rs. 15.40	crores
3. Madhya Pradesh	Rs. 32.51	crores
4. Rajasthan	Rs. 5.38	crores
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Total	Rs. 128.80	crores

The matter in regard to payment of their share cost of expenditure by the other three participating States of Maharashtra, Madhya Pradesh and Rajasthan has already been taken up actively by the Centre with these State Governments and they have been requested

that the arrears should be paid in three instalments commencing from 1982-83. This matter is being further pursued.

External assistance for Sardar Sarovar (Narmada) Project

645. SHRI R. P. GAEKWAD : Will the Minister of IRRIGATION be pleased to state:

(a) whether Government are exploring the possibilities of obtaining external assistance from sources other than the World Bank in the expeditious completion of Sardar Sarovar (Narmada) Project;

(b) if so, what are those sources and the quantum of assistance sought for; and

(c) if not, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a). No, Sir.

(b) Does not arise.

(c) The project is at present under discussion stage for assistance from the World Bank. As such the Question of obtaining external assistance from sources other than World Bank does not arise.

Fall in raw cashew price

646. SHR K. A. SWAMI: Will the Minister of AGRICULTURE be pleased to state:

(a) the reasons for the sudden steep fall in the price of raw cashew;

(b) whether it is a fact that the price of the finished cashew product has continued to increase;

(c) the reasons for this anomalous situation; and

(d) the steps taken to assure the cashew farmers a better price?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a). The price of raw cashew has declined as a result of